

CBI vs. Bharat R. Choudhary & Ors.
(Four Seasons)
CC No.125/2019

02.09.2020

Present: Sh.Lalit Mohan, Ld. PP for CBI.
Sh.Anil Kumar, ld. counsel for A1 and A4.
Sh.B.K. Singh, ld. counsel for A2.
Sh.Abhishek Prasad, ld. counsel for A6 and A8.
None for A3, A5 and A7.

Ld. PO is busy in online training programme of MCPC.

Matter has been taken up through video conference. This matter is listed for recording of P.E. As per the notification no.26/DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi proceedings in the present case for recording evidence cannot be carried out through video conference.

Accordingly, matter is being adjourned to 22.09.2020 for further proceedings/P.E. As per directions of ld. PO, notice be issued to IO and other accused persons as well as their counsels for next date of hearing.

Reader in the court of
Sh. Shailender Malik
Special Judge (PC Act), CBI
Rouse Avenue Courts, New Delhi
02.09.2020

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Present: Sh.Lalit Mohan, Ld. PP for CBI.

Sh.Sanjay Kumar Shandilya, ld. counsel for A1 with A1.

Sh.Abhishek Prasad, ld. counsel for A2 and A4.

None for A3 and A5.

Ld. PO is busy in online training programme of MCPC.

Matter has been taken up through video conference. This matter is listed for recording of P.E. As per the notification no.26/DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi proceedings in the present case for recording evidence cannot be carried out through video conference.

Accordingly, matter is being adjourned to 19.09.2020 for further proceedings/P.E. As per directions of ld. PO, notice be issued to IO and other accused persons as well as their counsels for next date of hearing.

Reader in the court of
Sh. Shailender Malik
Special Judge (PC Act), CBI
Rouse Avenue Courts, New Delhi
02.09.2020